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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**Contempt Application No. 6 of 2017
In T.P. No. 115/425/NCLT/AHM/2017**

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017**

Name of the Company: Kumar Jivanlal Patel (Makadia).
V/s.
Patel Oils & Chemicals Pvt. Ltd. & Ors.

Section of the Companies Act: Sections 425 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	KUNJAL DALAL	PCS	Applicant	LC M. Dalal
2.				

ORDER


Learned PCS Ms. Kunjal Dalal present for Applicant. None present for Respondent.

Applicant is directed to issue notice to the Respondent along with copy of the application.

List the matter on 24.01.2018 for hearing before admission.


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 12th day of December, 2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL